

# PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

**Sub:** Establishment – High Court of Andhra Pradesh -  
Assignment of Protocol Wing to Sri S.V.S.R.Murthy,  
Joint Registrar – **Orders – Issued.**

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**ORDER : ROC.No.586/2019-Estt., Dated 29.11.2019**

The Hon'ble the Chief Justice is pleased to pass the following order:-

In view of the exigencies of work, Sri N.Muralidhar Rao, Registrar (Protocol) is assigned the duties in Judicial Sections of the Registry. Consequently, Sri S.V.S.R. Murthy, Joint Registrar is assigned the duties in Protocol Wing of the Registry.

Sri S.V.S.R. Murthy, Joint Registrar shall have control over the Sections assigned to the Registrar (Protocol) as per the Standing Orders of the High Court. He shall also be the controlling officer for Vigilance Cell, B. Special Section, Work Review Cell, Enquiry Cell and Official Language (Telugu) Cell and supervisory officer for Computer Section.

These orders shall come into force with immediate effect.

  
**REGISTRAR (I.T.-cum-C.P.C)**  
**FAC. REGISTRAR GENERAL**

To

The Officer.

Copy to :

1. The Pri. Pvt. Secretary to the Hon'ble the Chief Justice.  
(for placing before the Hon'ble Chief Justice)
2. The P.Ss to the Hon'ble Judges ( for placing before the Hon'ble Judges)
3. The P.Ss to the Registrars (for placing before the Registrars)
4. All the Officers.
5. All the Section Officers/ Section Heads.
6. The In-charge, Overseer Section.

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